

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4778/2004

(From the judgement and order dated 24/05/2003 in CWP No. 122/2003
of The HIGH COURT OF H.P AT SHIMLA)

B.S.N.L. LTD. & ANR.

Petitioner(s)

VERSUS

BHUPENDER MINHAS & ORS.

Respondent(s)

(With prayer for interim relief)(With office report)

WITH
SLP(C) NOS. 3232,6225 and 6307 of 2004 - With prayer for interim relief

Date: 01/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s) Mr. Ajit Singh Bawa, Adv.
Mr. Arjun Singh Bawa, Adv.
Mr. S. Thananjayan, Adv.

For Respondent(s) Mr. T. Raja, Adv.
Mr. Ashok K. Mahajan, Adv.
Ms. Madhu Moolchandani, Adv.

UPON hearing counsel the Court made the following
ORDER

A mention has been made on behalf of Mr. S. Thananjayan, Advocate-
on-record that Mr. S. Thananjayan is in personal difficulty, therefore the cases
may be adjourned.

As prayed, list the matters after two weeks.
(S. Thapar) (Radha R. Bhatia)
PS to Registrar Court Master